

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA  
UNSTARRED QUESTION NO.3725  
ANSWERED ON 3<sup>RD</sup> JANUARY, 2019

TOLL PLAZAS ON DELHI-PANIPAT HIGHWAY

3725. SHRIMATI TABASSUM BEGUM:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the total number of locations where toll plazas have been set up by private developers on Delhi-Panipat Highway;
- (b) the percentage of construction of roads after which National Highway Authority of India allows private developers to set up toll plazas; and
- (c) whether the toll plaza near Kundli has been set up as per the said norms?

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) One Toll plaza at km 94+ 800 has been set up by M/s. L&T on BoT (Toll) basis. However, one more toll plaza at Bhigan for the already completed stretch of 6 laning of NH 1 from km 29+300 (Singhu Border) to Km 86 (Panipat) has been installed by NHAI on NH 1 (New NH 44).

(b) Panipat Elevated Highways project was completed 100%.

Mukarba Chowk to Panipat project is under construction and collection of user fee is allowed to private concessionaire after declaration of PCOD/COD (Commercial Operation Date) as per the provisions of the concession agreement.

(c) User fee at toll plaza near Bhigan is being collected for the already completed stretch of 6 laning of NH 1 from km 29+300 (Singhu Border) to Km 86 (Panipat) by NHAI. The user fee is being collected as per Govt. of India, Gazette notification SO 2808(E ) dated 03.11.2014 & SO no. 2646 dated 28.09.2015.

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